

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1326
TO BE ANSWERED ON THE 25TH JULY, 2018

SPECIAL UNIFORM

1326. SHRI LALLU SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has conducted any study to find out the requirements of special uniforms for the security of soldiers posted at borders / field areas of the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken any decision regarding the time-bound procurement of bullet proof jackets and security equipment / uniforms for the soldiers;
- (d) if so, the details thereof along with the time by which the said procurement is likely to be completed;
- (e) whether the Government proposes to formulate any policy for periodic review and necessary upgradation regarding the uniform of soldiers; and
- (f) if so, the details thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

(a) & (b): Requirement for special uniforms for safety of soldiers deployed on borders / field areas in the country is assessed regularly and provision for introduction of new items / improved version of existing items is made as per prescribed procedure.

(c) & (d): The Government undertakes procurement of Bullet Proof Jackets (BPJs) and other necessary protective equipment / clothing for soldiers from time to time as per authorization. During 2016-17, 50,000 BPJs had been procured for Indian Army through Revenue route. The Contract for procurement of 1,86,138 BPJs through Capital route, under Buy (Indian) category, has been concluded in April 2018. Further, a contract for procurement of 1,58,279 Ballistic Helmet through Capital route had been concluded in December 2016.

(e) & (f): Upgradation and provision of improved version of special uniforms is a continuous process for which necessary steps are taken regularly.
